

GOVERNMENT OF ODISHA
LAW DEPARTMENT

No. Lib :- 05/2024 17471; Date 13 DEC 2024

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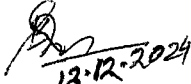
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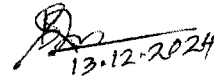
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2. Website Of The Law Department.

- 3.Odisha Law Review, High Court Square, Cuttack-753002
- 4.The Law House, Raja Bagicha, po-Telenga Bazar, Cuttack-753009
- 5.The Law House, A/9, Station Square, Kharvela Nagar, Bhubaneswar-751001
- 6.O.J.R Publishing company At- Sarvodayapur, Raja Bagicha, po- Telenga Bazar, Cuttack-9
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- 10.Legal Associates,High Court Front,Cuttack-753002
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9	Justice Khasigiri	The Bharatiya Sakhya Adhiniyari ,2023 Commentary latest Edn	2
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12	Professional	The commission of Enquiry Act ,1952 (Bare Act) 2024 Edn	2
13	Professional	Civil Court Act (Bare Act) Latest or 2024 Edn	2
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15	Nabhi's Publication	Central PWD Code 2024 Edn	2
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20	Lexis Nexis	The Commission for Protection of Child life Act,2005 (Bare Act) 2024 Edn	2
21	The Law House	The Odisha Consolidation of Holding and Prevention of Fragmentation Land Act and Rule (Bare Act) 2024 Edn	2
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23	EBC	Supreme Court on Deeds and Documents (S. Malik)	1
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62	Delhi Law House	Prevention of Corruption Act,1988 (Commentary) 2024 Edn by Malik	1
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75	The Law House	Odisha Zilla Parisad Manual ,2024 Edn	1
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93	Ajanta	Ajanta English Odia Dictionary	1
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